RAJYA SABHA

Monday, the 22nd December, 1980| the 1st Pausa, 1902 (Saka)

The House met at eleven of the Cloke, Mr. Charman in Chair.

PAPERS LAID ON THE TABLE

Tea (Amendment) Rules, 1979 and Related Paper

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI SITA RAM KESRI): Sir, on behalf of Shri Pranab Mukherjee, I beg to lay on the Table, under sub-section (3) of section 49 of the Tea Act, 1953, a copy (in English and Hindi) of the Ministry of Commerce (Department of Commerce), Notification G.S.R. 674, dated the 12th May, 1979, publishing the Tea (Amendment) Rules, 1979 alongwith a statement giving reasons for the

delay in laying the Notification. [Placed in Library. See **No.** LT— 1642)801

I. Report and Accounts (1979-80) of the Biecco Lawrie Limited, Calcutta and Related Papers

II. Report and Accounts (1979-80) of the Inlian Oil Corporation Limited Bombay and Related Papers

HI. Report and Accounts (1979-80) of the Hindustan Petroleum Corporation Limitedi Bombay and Related Papers

IV. Report and Accounts (1979.80) Of the Indo-Burma Petroleum Company Limited. Calcutta and Related Papers.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies ^ Act, **1956**, a copy each (isn English and Hindi) of the following papers:—

> (i) (a) Annual Report and Accounts of the Biecco Lawrie Lmited, Calcutta, for the year 1979-80, together with the Auditors' 1500 RS—1.

Report on the Accounts and the comments of the Comptroller and Auditor General of India theheon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-1650180 for (a) and (b)]

(ii) (a) Twenty-first Annual Report and Accounts of the Indian Oil Corporation Limited, Bombay, for the year 1979-80, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-1652)80 for (a) and (b).l

(iii) (a) Twenty-eighth Annual Report and Accounts of the Hindustan Petroleum Corporation Limited, Bombay, for the year 1979-80, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See LT-No. 1736|80 for (a) and (b)]

(iv) (a) Seventy-second Annual Report and Accounts of the Indo-Burma Petroleum Company Limited, Calcutta, for the year 1979-80, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the woking of the Company.

[Placed in Library. See LT-No. 1651180 for (a) and (to).]

1. Report of the Election Commission of India on the General Elections to the House of the People and Legislative Assembly 1979-80 and Vice Presidential Election 1979—Yolume I (Narrative) THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI SITA RAM KESRI): Sir, on behalf of Shri Shiv Shankar, I beg to lay on the Table a copy (in English and Hindi) of the Report of the Election Commission of India on the General Elections to the House of the People and Legislative Assemblies 1979-80 and Vice-Presidential Election 1979-Volume I (Narrative)

[Placed in Library. See No. LT-1709|80]

Kerala Patents' Proceedings Rules and Related Paper

SHRI SITA RAM KESRI: Sir, on behalf of Shri Oharanjit Chana-na, I also beg to lay on the Table, under section 160 of the Patents' Act, 1970, a copy (in English and Hindi) of the Ministry of Industry (Department of Industrial Development), Notification No. DI-14511/76, dated the 12th August, 1977, publishing the Kerala Patents' Proceedings Rules, alongwith an Explanatory Memorandum thereon.

[Placed in Library. See No. LT-1693/80]

I. Report 1978-79 of The Commis sioner for Scheduled Castes and Sche dule Trihes (Part I and U

II. Report of the Deputy Commis sioner for Linguistic Minorities in India for the period 1st July to 30th June, 1978 and Related Papers

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): Sir, I beg to lay on the Table:—

I. A copy (in English and Hindi) of the Twenty-sixth Report of the Com missioner for Scheduled Castes and Scheduled Tribes for the year 1978-79, (Parts I and II), under clause (2) of article 338 of the Constitution.

[Placed in Library See No. LT-1699J80.]

II. A copy each of the following papers, under clause (2) of article 350B of the Constitution:—

(i) Nineteenth Report of the Deputy Commissioner for Linguistic Minorities in India for the period 1st July, 1976 to 30th June, 1978, together with an Explanatorv note (in English and Hindi) on the Report.

(ii) Statement (in English and Hindi)giving reasons foi the delay in laying theReport mentioned at (i) above.

[Placed in Library. See No. LT-1662|80 for (i) and (ii)]

I. Report (1979) of the Minorities Commission and Related Paper

II. Delhi Control of Carrying Ex plosive Regulations, 1980

SHRI YOGENDRA MAKWANA: Sir, I also beg to lay on the Table **the** following papifers:—

II. A copy (in English and Hindi) of the Second Annual Report of the Minorities Commission for the year ending the 31st December, 1979, together with Memorandum of action taken there.

[Placed in Library. See No. LT-1700/80]

II. A copy (in English and Hindi.) of the Delhi Administration, Notification No. 36l2|Spl. Sell PHQ, dated. & the 10th December, 1980, publishing the Delhi Control of Carrying Explosives Regulations, 1980, under sub-section (2) of section 148 of the Delhi Police Act, 1978.

[Placed in Library. See No. LT-1706/80].

I. Indian Administrative service (Appointment by Promotion) Third Amendment Regulation, 1980

II. Arms (Amendment) Rules, 1980

SHRI YOGENDRA MAKWANA: Sir,, I also beg to lay on the table the following papers:

I. A copy (in English and Hindi) the Ministry ff Home Affairs (Department of Personnel and Administrative Reforms), Notification G.S.R. No. 690 (E), dated the llth December. 1980,